

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES

LOK SABHA

UNSTARRED QUESTION No. 1589
TO BE ANSWERED ON 12TH DECEMBER, 2023

Access of Fishermen to Beaches

1589. SHRI RAM MOHAN NAIDU KINJARAPU:

Will the Minister of **FISHERIES, ANIMAL HUSBANDRY AND DAIRYING**
मत्स्यपालन, पशुपालन और डेयरी मंत्री be pleased to state:

- (a) whether the Government has put forward any report/research/study that resulted in curtailing the access of fishermen to beaches to boost tourism of the particular beach;
- (b) if so, the details regarding the extent (in kilometre), names and number of beaches that have been declared off-limits for fishermen during the last five years, State-wise including in Andhra Pradesh;
- (c) whether the Government has any scheme/ proposal/fund to help reduce the financial stress of fishermen who are denied access to beaches declared off-limit by State Governments, if so, the details thereof and if not, the reasons therefor; and
- (d) whether the Government has received any such proposals/notifications from State Governments especially Andhra Pradesh and if so, the details thereof?

ANSWER

MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(SHRI PARSHOTTAM RUPALA)

(a) and (b): Ministry of Tourism reported that there is no such report put forward by Government of India to curtail the access of fishermen to beaches. Additionally, the Department of Fisheries has not received any proposals from any of the Coastal State or Union Territory concerning such restrictions.

(c) and (d): Does not arise.
